GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 4615

TO BE ANSWERED ON MONDAY, THE 22nd July, 2019/ Ashada 31, 1941 (SAKA)

DEBT BURDEN OF STATES

4615. SHRI ASIT KUMAR MAL:

Will the Minister of FINANCE be pleased to State:

a) whether some States in India have been debt burdened due to various reasons;

b) if so, the names of States which have become debt burdened; and

c) the amounts of debt of these States, both Principal and Interest?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a to c) Fourteenth Finance Commission (FFC) for its award period 2015-20 has observed at para 14.49 of its Report that "the aggregate debt and deficit indicators of all States are well within the target threshold suggested by the Thirteenth Finance Commission. However, there are variations among States in fiscal consolidation when the debt sustainability is measured on a multiple indicator approach like debt as percentage of Gross State Domestic Product (GSDP) and interest payment relative to revenue receipts". Hence, FFC has not identified any State as debt burdened State.

However, as gleaned from State' Finance Accounts published by Comptroller and Auditor General of India (CAG), State-wise details of outstanding debt (both principal and interest) at the end of March of 2017 are given in **Annex**.

(As at the end of March of 2017)	
State	Amount
	(Rs. in crore)
Andhra Pradesh	2,01,314
Arunachal Pradesh	5,625
Assam	43,981
Bihar	1,38,722
Chhattisgarh	43,431
Goa	16,900
Gujarat	2,43,146
Haryana	1,46,371
Himachal Pradesh	47,244
Jammu & Kashmir	62,207
Jharkhand	66,827
Karnataka	2,11,071
Kerala	1,89,769
Madhya Pradesh	1,55,139
Maharashtra	3,95,858
Manipur	8,808
Meghalaya	8,984
Mizoram	6,725
Nagaland	9,557
Odisha	71,623
Punjab	1,82,526
Rajasthan	2,55,002
Sikkim	4,671
Tamil Nadu	2,83,394
Telangana	1,34,738
Tripura	11,259
Uttar Pradesh	4,14,455
Uttarakhand	44,583
West Bengal	3,37,682
Total	37,41,612

State-wise details of Outstanding Debt (As at the end of March of 2017)

Source: Statement No. 6 of respective State's Finance Accounts published by CAG.